

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4021  
ANSWERED ON:05.09.2012  
TEMPORARY EMPLOYEES  
Bhagat Shri Sudarshan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of temporary employees working in Government offices, institutions and Government Undertakings;
- (b) the total number of complaints received by the Government in regard to exploitation of such employees during the last three years along with the action taken thereon; and
- (c) the steps taken by the Government for the welfare of temporary employees?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

- (a) & (b): No such details are maintained centrally.
- (c): The welfare measures applicable to permanent Central Government Employees are also extended to temporary employees.